



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/2814/A

From :- Shri Kaushik Kumar Sharma ,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
Judge NDPS Court,
(Attached as Faculty at Judicial Academy, Assam).

Dated Guwahati, the nd 22 May, 2019.

Sub:- **Casual Leave with station leave.**

Ref:- Your letter dated 17.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 22.05.2018 along with station leave permission from the evening of 21.05.2019 to the morning of 23.05.2019, has been granted/ rejected.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/2815 / dated 22'05'19
Copy to.

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Kolr